

(c) whether any complaints have been received in this regard; and

(d) if so, the action taken thereon?

**THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) Yes, Sir.

(b) Due to continuous heavy losses, NTC mills could not adhere to repayment scheduled in respect of Principal amount.

(c) and (d). The Financial Institutions have written to NTC for repayment. However, after negotiations, NTC paid amount equal to 25% of the installments due and requested for rescheduling the loan instalments for the balance of the loan. The Financial Institutions propose to consider this request on case to case basis.

#### **Remote Sensing Technique for Water Resources Managements**

10119. SHRI M.M. PALLAMRAJU: Will the Minister of WATER RESOURCES be pleased to state:

(a) the name of the organisations involved in the planning of water resources and their specific responsibilities;

(b) whether Government are increasingly using the data generated by remote sensing applications for identifying, assessing and planning and suitable and proper use of the water resources; and

(c) the problem faced in the process of our planning on water resources?

**THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA):** (a) The Ministry of Water Resources has the overall responsibility to lay down policy and programmes for

the development and regulation of the country's water resources. In performing this role, the Ministry is assisted by the Central Water Commission, Central Ground Water Board and National Water Development Agency. The Central Water Commission shoulders the general responsibility of initiating, coordinating and furthering, in consultation with the State Governments concerned, schemes for the Control, conservation and utilisation of water resources. The Central Ground Water Board carries out nation wide surveys and assessment of ground water resources and lays down policy guidelines for their management and development. The National Water Development Agency is preparing water plans of peninsular river basins and sub-basins under the National Perspective of water Resources Development. Besides, the consented Departments of the State Governments are also involved in the planning of water Resources.

(b) Yes, Sir.

(c) Uncertainty about the availability of financial allocations, lack of trained adequate man power, opposition to large dams for environmentalists and activists, interstate disputes and difficulties in rehabilitation and resettlement of project oustees are some of the major problem faced.

#### **Indigenous Production of 'Azathioprine'**

10120. SHRI K.S.RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether 'Azathioprine' as essential drug for kidney trans-plant patients is being imported at present;

(b) if so, the approximate sale price of the drug per tablet in the market;

(c) whether an Indian research has

recently development an equivalent drug in Maharashtra for 'Azathioprine' which can be used as substitute by the Kidney transplant patients as has been reported in the New Time (Hyderabad) of 19.3.1990;

(d) if so, the particulars of the new indigenous drug and whether its efficacy has been tested;

(e) the approximate price at which it will be available in the market; and

(f) the approximate foreign exchange savings annually as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). "Azathioprine", an essential drug required for patients undergoing kidney transplant is imported in the country. Its sale price is approximately Rs. 6/- per tablet of 50 mg.

(c) to (f). The information is being collected and will be laid on the table of the Sabha.

#### **Price Increase in Major Cotton Varieties**

10121. SHRI KAMALUDDIN AHMED: Will the Minister of TEXTILES be pleased to state the percentage rise in the price of major cotton varieties during the last three years vis-a-vis the inflation rate in the same period?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Prices of H-4 & F-414 varieties of cotton increased by 8.5 to 12.5% during 1987-88 cotton year as against inflation rate of 6.3%, by 3.5% to 6.6% during 1988-89 cotton year as against inflation rate of 8.3%, and decreased by 4% to 20.3% from September 89 to April, 1990 as against increase in inflation by 3.1% during the same period.

#### **FP Units in the Country**

10122. SHRI D. AMAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of food processing units working in the country;

(b) whether Government propose to sanction any grant to start such industries in backward area;

(c) whether there is any such industry in any of the tribal areas of the country; and

(d) if so, the details of the units working in tribal area?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). Food Processing Industries are in the organised, unorganised and cooperative sectors. Information in respect of the food processing industries in different sectors is not being maintained centrally.

In order to encourage the growth and development of the processed food industries several development schemes have been prepared for 1990-91. These schemes also include provision of financial assistance to State Government undertaking/cooperative undertaking etc.

[ *Translation* ]

#### **Irregularities in Purchase of Levy Rice**

10123. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of cases irregularities in the purchase of levy rice have come to the light during the last five years, as reported in Amar Ujala (Bareilly Edition) dated